

the report on the basis of which necessary action is taken by the Department. The Department looks into these matters independently also, particularly during the course of inspection under section 209A and investigation under sections 235/237 of the Companies Act, 1956. The Registrars of Companies are also expected to look into these points during the course of technical scrutiny of the balance sheets.

New Subsidy Plan of certain State Governments for Film Producers

*609. SHRI A. R. BADRI NARAYAN:

SHRI R. V. SWAMINATHAN:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that some State Governments particularly Andhra and Tamil Nadu States have announced new subsidy plan to encourage film producers;

(b) if so, how far this is true;

(c) what are the main features of the scheme; and

(d) whether any help will be provided by the Central Government to these States for its implementation?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) and (b). There are certain States like Kerala, Karnataka, Andhra Pradesh and Tamil Nadu where schemes for giving subsidies to encourage film producers are in operation.

(c) A statement is laid on the Table of the House.

(d) There is no proposal under consideration of the Central Government at present to provide help to the State Governments in the implementation of their subsidy schemes.

Statement

The main features of subsidy schemes in respect of Andhra Pradesh and Tamil Nadu are as follows:

Andhra Pradesh:

All Telugu and Hindi films produced in Andhra Pradesh are eligible for full subsidy of Rs. 1 lakh while non-Telugu and non-Hindi films are eligible for a subsidy of Rs. 50,000 during 1978-79 and Rs. 25,000 during 1979-80. This scheme will be in force till March, 1980 when it will be reviewed.

Tamil Nadu:

The State Government provide subsidy to five Tamil Films every year at the rate of Rs. 1 lakh. The main features of a scheme are:—

- (i) The film should contain nationally desirable themes such as untouchability, evils of liquor, patriotism, etc.
- (ii) The out-door shooting of the film outside Tamil Nadu is not to exceed 25% of the total length.
- (iii) The film should have been certified by the Central Board of Film Censors for public exhibition.
- (iv) Preference to low budget films and films which introduce new artists and technicians.

Import of Crude from Soviet Union

*610. SHRI K. S. VEERABHADRAPPA:

SHRI G. M. BANATWALLA:

Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Government propose to import crude from U.S.S.R.;

(b) whether any agreement in this regard has recently been made with